

ITEM NO.816

COURT NO.1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No.1027/2017

RICHA KHARE

Petitioner(s)

VERSUS

ROHIT SINHA

Respondent(s)

Date : 03-08-2018 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s)

Mr. Anis Ahmed Khan, AOR

For Respondent(s)

Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter next week before the appropriate
Bench as per the roster.

(Chetan Kumar)
A.R. -cum-P.S.

(H.S. Parasher)
Assistant Registrar